

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Promotion of Ministerial Staff in Subordinate Judiciary of the State.

Order No.: 980-A

Dated: 02.11.2017

Sanction is hereby accorded for promotion to the posts of Section Officers, Head Assistants and Senior Assistants in Subordinate Judiciary of the J&K State, in the pay Scale of Rs. 9300-34800 with grade pay of Rs. 4600, 9300-34800 with grade pay of Rs. 4200 and 5200-20200 with grade pay of Rs. 2400 respectively in favour of the following officials of the Subordinate Judiciary of the State notionally from the date shown against their respective names and monetarily from the date of issuance of this order:-

A) Kashmir Province (Divisional Cadre)

I) Section Officers (Rs. 9300-34800 with grade pay of Rs. 4600)

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted notionally
1.	Altaf Hussain Khawaja	HA/Nazir, CJM Court, Budgam	01.04.2017
2.	Raj Nath Pandita	HA/Nazir, City Judge Court, Jammu	01.04.2017
3.	Ali Mohd. Malla	Nazir/HA, Sub Judge Court, Baramulla.	01.05.2017
4.	Ms. Khatoon Didi Giri	HA/Accountant, PDJ Court, Leh	01.07.2017
5.	Nazir Ahmad Bhat	HA/Nazir, CJM Court, Bandipora	01.10.2017
6.	Ghulam Nabi Najar	HA/Accountant, PDJ Court, Shopian	01.10.2017
7.	Mohd. Maqbool Sheikh	HA/Accountant, PDJ Court, Pulwama	01.10.2017
8.	Mohammad Yousuf Waza	Nazir/HA, Munsiff Court, Sumbal	01.11.2017

II) Head Assistants (Rs. 9300-34800 with grade pay of Rs. 4200)

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted notionally
1.	Ghulam Qadir Ganai	SA/Nazir, Addl. Special Mobile Magistrate Court, Beerwah.	01.04.2017
2.	Ms. Fareeda Akhter	SA/Rent Clerk, CJM Court, Srinagar	01.04.2017
3.	Ghulam Hassan Parray	SA/Criminal Clerk, PDJ Court, Bandipora.	01.05.2017

4.	Imran Naseer Shah	HA/Nazir, Special Mobile Magistrate (SJ) Court, Baramulla	01.05.2017
5.	Abdul Hamid Zargar	SA/Civil Clerk, CJM Court, Anantnag.	01.05.2017
6.	Syed Shafeeq Ahmad	SA/Nazir, Munsiff Court, Qazigund	01.06.2017
7.	Rashid-ul Hassan Malik	SA/Criminal Clerk, Addl. District & Sessions Court, Sopore.	01.07.2017
8.	Zameer-ul Nissar	SA/Nazir, PDJ Court, Ganderbal	01.10.2017
9.	Bashir Ahmad Dar	SA/Reader, Special Mobile Magistrate (SJ) Court, Budgam	01.10.2017
10.	Gurdeep Singh	Cr. Clerk/SA, 4 th Addl. District & Sessions Court, Srinagar.	01.11.2017

Note: a) Shri Reyaz Ahmad Rather, who was figuring at S. No. 4 in the consideration zone for promotion to the post of Head Assistant, has not been promoted due to the currency of penalty inflicted upon him by the Competent Authority.

b) The Promotions of S/Shri Rashid-Ul Hassan Malik, Zameer-ul Nissar, Bashir Ahmad Dar and Gurdeep Singh shall be subject to the outcome of the Criminal prosecution/enquiries pending against S/Shri Pran Nath, Mohammad Farooq Bhat, Jeelani Shafi and Sadiq Ali. In case of exoneration of these officials of the Charges leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

III) Senior Assistants (Rs. 5200-20200 with grade pay of Rs. 2400)

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted notionally
1.	Ms. Rukhsana Akhter	Cr. Clerk/JA, Munsiff Court, Chadoora.	01.04.2017
2.	Javid Ahmad Wani	JA/Copyist, PDJ Court, Kupwara.	01.04.2017
3.	Ms. Arfata Akhter	JA/Criminal Clerk, Munsiff Court, Anantnag	01.05.2017
4.	Mohd. Ali	JA/Criminal Clerk, Munsiff Court, Zanaskar	01.05.2017
5.	Ms. Yasmina Tabasum	JA/Copyist, Sub Judge Court, Vailoo	01.05.2017
6.	Sajad Ahmad Bhat	JA/ Civil Clerk, Munsiff Court, Dangiwacha	01.06.2017
7.	Ms. Rigzin Chondol	JA/Civil Clerk, Special Mobile Magistrate (SJ) Court, Leh.	01.07.2017
8.	Abid Hussain Bhat	JA, Munsiff Mobile Magistrate (Traffic) Court, Sopore	01.10.2017
9.	Ms. Gousia Malik	JA/Assistant Record Keeper, PDJ Court, Srinagar.	01.10.2017
10.	Zulfikar Ali	Cr. Clerk/JA, Addl. Spl. Mobile Magistrate, Khalisti, Leh	01.11.2017

B) Jammu Province (Divisional Cadre)

I) Section Officers (Rs. 9300-34800 with grade pay of Rs. 4600)

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted notionally
1.	Prabhat Singh	HA/Nazir, Munsiff Court, Ukhral	01.04.2017
2.	Raj Dev Singh	HA/Nazir, Munsiff Court, Bishnah	01.04.2017
3.	Omeshwar Singh	HA, MACT, Jammu	01.04.2017
4.	Rajinder Singh	HA/Accountant, PDJ Court, Kathua	01.06.2017
5.	Ramesh Kumar-I	HA/Nazir, PDJ Court, Kathua	01.07.2017
6.	Mangat Ram Parihar	HA/Accountant, PDJ Court, Jammu	01.11.2017
7.	Kewal Krishan Padha	HA/Nazir, Munsiff Court, Sunderbani	01.11.2017

Note: The Promotion of Shri Kewal Krishan Padha shall be subject to the outcome of the regular enquiry pending against Shri Saif Ali before the Registrar Vigilance. In case of exoneraton of Shri Saif Ali of the Charges leveled against him, he may be promoted to the post of Section Officer, if found fit, and Shri Kewal Krishan Padha who has been promoted in his place shall be reverted unless there exists vacancy to accommodate him.

II) Head Assistants (Rs. 9300-34800 with grade pay of Rs. 4200)

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted notionally
1.	Mohammad Amin Malik	SA/Reader, Munsiff Court, Gool	01.04.2017
2.	Mohammad Shabir	SA/Reader, Special Mobile Magistrate (SJ) Court, Rajouri	01.04.2017
3.	Baldev Raj	SA/Reader, Special Mobile Magistrate (SJ) Court, Poonch.	01.04.2017
4.	Harbans Singh	SA/Misc. Ahlimad, PDJ Court, Poonch.	01.04.2017
5.	Bushan Lal Verma-I	SA/Criminal Clerk, PDJ Court, Poonch.	01.06.2017
6.	Javaid Ali	Reader/SA, Munsiff Court, Budhal	01.06.2017
7.	Tilak Raj-II	SA/Criminal Clerk, PDJ Court, Kathua.	01.06.2017
8.	Trilok Chand	SA/Reader, Munsiff Court, Majalta.	01.07.2017
9.	Mohd. Rafiq	SA/Nazir, Munsiff Court, Hiranagar	01.09.2017
10.	Vijay Kumar-II	Nazir/SA, Special Mobile Magistrate Court, Kathua	01.11.2017
11.	Bishamber Dass	SA/Civil clerk, CJM Court, Rajouri	01.11.2017
12.	Jugal Kishore	SA/Reader, CJM Court, Udhampur	01.11.2017

Note: i) The Promotions of S/Shri Vijay Kumar-II, Bishamber Dass and Jugal Kishore shall be subject to the outcome of the Regular enquiries pending against S/Shri Ghulam Mustafa, Shri Madan

Lal-I and Mohammad Ashraf before the Registrar Vigilance. In the event of their exoneration of the charges leveled against them, they may be promoted to the post of Head Assistants, if found fit and the official(s) who have been promoted in his/their place shall be reverted unless there exist(s) a vacancy/vacancies to accommodate him/them.

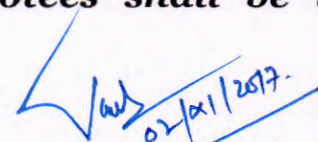
III) Senior Assistants (Rs. 5200-20200 with grade pay of Rs. 2400)

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted notionally
1.	Gazala Bashir Wani	JA/Civil Clerk, Sub Judge Court, Bhaderwah.	01.04.2017
2.	Feroz Ahmad Bhat	JA/Judl. Clerk, District Magistrate Office, Ramban.	01.04.2017
3.	Sawinder Singh	JA/Criminal Clerk, Munsiff Court, R.S.Pura.	01.04.2017
4.	Sanjeev Kumar	JA/Copyist, Munsiff Mobile Magistrate (T) Court, Kathua	01.04.2017
5.	Gazala Kousar	JA/Civil/Criminal Clerk, Munsiff Court, Bhaderwah	01.04.2017
6.	Mohd. Ayaz	JA/Record Keeper, PDJ Court, Ramban	01.06.2017
7.	Ajay Kumar	JA/Civil/Criminal Clerk, Additional Munsiff Court, Samba.	01.06.2017
8.	Rajinder Kumar	JA/Criminal Clerk, 3 rd Additional Munsiff Court, Jammu	01.06.2017
9.	Mukhtar Ali Malik	JA/Criminal Clerk, Munsiff Mobile Magistrate (T) Court, Udhampur	01.07.2017
10.	Ms. Shaili Raina	JA/Record Keeper, Railway Magistrate Court, Jammu	01.09.2017
11.	Yog Raj Sharma,	Civil Clerk/JA, Munsiff Court, Gandoh	01.11.2017
12.	Ms. Shama Kumari,	Criminal Clerk/JA, Sub Registrar Court, Jammu	01.11.2017
13.	Mukhtar Hussain,	Criminal Clerk/JA, Munsiff Court Mendhar	01.11.2017

Note: The promotions of Ms. Shaili Raina, Shri Yog Raj Sharma, Ms. Shama Kumari and shri Mukhtar Hussain to the posts of Senior Assistants shall be subject to the outcome of the Criminal Case against Shri Mohinder Koul, pending regular enquiries against S/Shri Madan Lal-III, Ms. Ranjana Kumari and the writ petition No. 1265/2015 filed by Shri Kubair Singh. In case of exoneration of these officials of the Charges leveled against them, they may be promoted to the post of Senior Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

The posting orders of the promotees shall be issued separately.

(By Order)

 02/11/2017

(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice